

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

CA 117/2023 (NEW CA) CA 417/2022 CA 44/2023 IA 155/2022 IA 29/2023
CA 9/2022 CA 16/2022 CA 369/2022 CA 538/2022 CA 542/2022 CA
16/2021 IN CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI.H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.03.2023**

NAME OF THE PARTIES: - **Union of India**
VS
Infrastructure Leasing and Financial
Services Ltd. & Ors

Appearance (via video-conference):

For the Applicant in CA 16/21: Mr. Ashish Kamat, Senior Advocate, Ms.
Drishti Das and Mr. Aniruddh Gambhir i/b
Cyril Amarchand Mangaldas

CA 9/2022, CA 538/2022 : Sr. Counsel Shiraz Rustomjee, Ekta
Tyagi, Priyamvada Singhania

IA 40/2023 : Mr. Shyam Kapadia a/w Mr. Akash Menon
and Ms. Bency Ramakrishnan i/b Menon
& Mankava

For the Respondent no 1

In CA 369/2020 : Mr. Ashish Kamat, Senior Advocate, Ms.
Drishti Das and Mr. Aniruddh Gambhir i/b
Cyril Amarchand Mangaldas

R-2 IN CA 29/2023 : Mr. Shyam Kapadia a/w Adv. Madhur Arora
i/b. AZB & Partners

R-2 IN CA 417/2021,
CA 44/2023 : Ms. Cheryl Fernandes & Mr. Madhur Arora
i/b AZB & Partners

For Union of India : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

CA 117/2023, CA 417/2022, CA 44/2023, IA 155/2022, IA 29/2023, CA
9/2022, CA 16/2022, CA 369/2022, CA 538/2022, CA 542/2022 CA
16/2021

List these applications on Board on 28.03.2023. Registry is directed to retain the position of these applications **High on Board** on the adjourned date.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-
H.V. SUBBA RAO
Member (Judicial)